

**FORM-G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**C GEMS AND JEWELS PRIVATE LIMITED**  
**PETROLEUM RETAIL / FUEL RETAILING INDUSTRY**  
**AT FATEHGARH SAHIB, PUNJAB**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| Sl. No. | RELEVANT PARTICULARS  |  |
|---------|---|--|
| 1.      | Name of the corporate debtor along with PAN & CIN/ LLP No.  | C GEMS AND JEWELS PRIVATE LIMITED<br>CIN- U36911PB1999PTC022180<br>PAN – AACCC2650B  |
| 2.      | Address of the registered office  | NH -1 Rajpura Sirhind Highway, KM-Stone 242, Vill-Patarsi, Fatehgarh Sahib, Punjab-140406                                    |
| 3.      | URL of website  | Not Available  |
| 4.      | Details of place where majority of fixed assets are located   | NH1, Rajpura–Sirhind Highway, KM-Stone 242, Village Patarsi, Fatehgarh Sahib, Punjab – 140406                                |
| 5.      | Installed capacity of main products/ services   | The Corporate Debtor is running a Fuel Station at KM Stone 242, Rajpura-Sirhind Highway. The total Storage Capacity is 242KL |
| 6.      | Quantity and value of main products/ services sold in last financial year   | Sales in FY 2024-25: Rs 86,06,12,243;<br>Sales in FY 2023-24: 124,54,98,280.   |
| 7.      | Number of employees/ workmen  | Employees- 11<br>Workmen- 24   |
| 8.      | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Sending request by email to <a href="mailto:cirp.cgems@gmail.com">cirp.cgems@gmail.com</a>                                   |
| 9.      | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:   | Sending request by email to <a href="mailto:cirp.cgems@gmail.com">cirp.cgems@gmail.com</a>                                   |
| 10.     | Last date for receipt of expression of interest   | 22/05/2026   |
| 11.     | Date of issue of provisional list of prospective resolution applicants  | 25/05/2026   |
| 12.     | Last date for submission of objections to provisional list  | 30/05/2026   |

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| 13. | Date of issue of final list of prospective resolution applicants   | 02/06/2026   |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 04/06/2026   |
| 15. | Last date for submission of resolution plans   | 04/07/2026   |
| 16. | Process email id to submit Expression of Interest  | <a href="mailto:cirp.cgems@gmail.com">cirp.cgems@gmail.com</a>   |
| 17. | Details of the corporate debtor's registration status as MSME  | Corporate Debtor has been registered with MSME as Medium Enterprise. Registration No.: UDYAM-PB-05-0021741 |

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**MANOJ SEHGAL**  
**RESOLUTION PROFESSIONAL**  
**C GEMS AND JEWELS PRIVATE LIMITED**  
**REGISTRATION NO: IBBI/IPA -002/IP-N00108/2017-18/10256**  
**ADDRESS: FLAT 71, TOWER- ACACIA 2, VATIKA CITY,**  
**SECTOR 49, GURGAON, HARYANA-122018**  
**PROCESS EMAIL: [cirp.cgems@gmail.com](mailto:cirp.cgems@gmail.com)**

Date: 07.05.2026

Place: Gurgaon